

of the Commission of Inquiry on the rioting incidents which took place on the 11th October, 1982, within the jurisdiction of Police Station, Parliament Street, New Delhi, together with a Memorandum of action taken on the findings of the Commission. [Placed in Library. See No. LT—1587/85]

I. Report and Accounts (1984-85) of the Semi-Conductor Complex Limited, SAS Nagar (Punjab) and Related Papers

II. Report and Accounts (1984-85) of the Centre for Electronics Designs and Technology, Srinagar and Related Papers

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL) : Sir, I beg to lay on the Table :—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956 :—

(i) Seventh Annual Report and Accounts of the Semi-conductor Complex Limited, SAS Nagar (Punjab) for the year 1984-85, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1589/85 for (i) and (ii)]

II. A copy each (in English and Hindi) of the following Papers:—

(i) Third Annual Report and Accounts of the Centre for Electronics Designs and Technology, Srinagar, for the year 1984-85, together with the Auditors Reports on the Accounts.

(ii) Statement by Government accepting the above Report. [Placed in Library. See LT—1588/85 for (i) and (ii)]

I. Report and Accounts (1984-85) of the Goa Shipyard Limited, Goa and Related Papers

II. Report and Accounts (1984-85) of the Hindustan Aeronautics Limited, Bangalore and Related Papers

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKHRAM) : Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers :—

(i) (a) Nineteenth Annual Report and Accounts of the Goa Shipyard Limited, Goa, for the year 1984-85, together with the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1591/85 for (a) and (b)]

(ii) (a) Twenty-second Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1984-85, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See LT—1590/85 for (a) and (b)].

I. Report and Accounts (1984-85) of the Indian Institute of Public Administration, New Delhi and Related Papers

II. All India Services (Leave) Amendment Rules, 1985

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : Sir, I beg to lay on the Table :—

I. A copy each (in English and Hindi) of the following papers :—

(i) Thirty-first Annual Report and Accounts of the Indian Institute of Public Administration, New Delhi, for the year 1984-85, together with the Auditors' Report on the Accounts.

(ii) Statement by Government regarding the Institute.

[Placed in Library. See No. LT—1592/85 for (i) and (ii)]

II. A copy (in English and Hindi) of the Ministry of Personnel and Training, Administrative Reforms and Public Grievances and Pension (Department of Personnel and Training), Notification G.S.R. No. 1111, dated the 30th November, 1985, publishing the All India Services (Leave) Amendment Rules, 1985, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library. [See No. LT—1707/85]

REPORT OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI NIRMAL CHATTERJEE (West Bengal) : Sir, I beg to lay on the Table a copy (in English and Hindi) of the Twentieth Report of the Public Accounts Committee on action taken by the Government on the recommendations contained in their Eighty-fourth Report (Seventh

Lok Sabha) relating to "Customs Receipts and Union Excise Duties".

REFERENCE TO THE ALLEGED EXISTENCE OF A SECRET CAMP IN DELHI IMPARTING TERRORIST TRAINING

श्री बीरेन्द्र वर्मा (उत्तर प्रदेश) : माननीय चेयरमैन महोदय, राजधानी के राष्ट्रीय हिन्दी दैनिक "हिन्दुस्तान" में 28-11-1985 को एक गंभीर समाचार पढ़ने को मिला है। इसमें कहा गया है कि मध्य दिल्ली की कालोनी आनन्द पर्वत में अमेरिका के अलबामा कैम्प द्वारा चलाये जा रहे स्कूल की तरह से यहां भी रात्रि के समय अंधरे में ट्रेनिंग दी जा रही है। यहां पर लाठी और डंडे के अलावा घातक हथियारों की ट्रेनिंग भी दी जा रही है। जो आने वाले दरवाजे हैं उनके चारों ओर चौकसी के लिये आदमी खड़े कर दिये जाते हैं जिससे अन्दर कोई भी न जा सके। यदि यह सूचना सही है तो यह बहुत गंभीर बात है। इसमें छोटे बच्चों से लेकर जवानों तक को एक प्रकार की टेरोरिज्म की ट्रेनिंग दी जा रही है, ऐसा बताया गया है। यह बहुत गंभीर प्रश्न है, सरकार के लिये एक चेतावनी है। मेरी जानकारी के अनुसार 28-11-1985 को यह समाचार प्रकाशित हुआ और आज तक इसका कोई खंडन भी नहीं किया गया है। जाहिर है कि दिल्ली पुलिस के नोटिस में यह आया होगा। क्या उस समाचार का महत्व रहा है और कहां तक यह सत्य है, यह स्पष्ट किया जाना चाहिये। अगर यह समाचार सत्य है तो ट्रेनिंग कौन दे रहा है, कौन ट्रेनिंग ले रहे हैं, किस प्रकार के हथियार यहां पर आये हैं, ये सारी बातें देखने की हैं। यह मुल्क के लिये चेतावनी है और इस पर कार्यवाही किये जाने की आवश्यकता है।

REFERENCE TO THE ALLEGED SHORTAGE OF WAGONS FOR LIFTING OF IMPORTED FERTILISER FROM MANDVI

श्री मिर्जा इशार्दबेग (गुजरात) : माननीय सभापति महोदय, पंजाब, राजस्थान, उत्तर प्रदेश तथा देश के अन्य राज्यों में